Hon'ble Justice Shri Alok Kumar Singh, M(J) Hon'ble Shri S.P.Singh, Member (A)

List revised. No body is responding for the applicant.

Sri R.R. Deo for Sri Sudeep Seth for respondents is present and informed that suspension order in question has been withdrawn in view of the fact that the departmental enquiry itself has concluded on 7.8.2009 (A photo-stat copy whereof filed today is taken on record) and the applicant has been exonerated. He further informed that applicant has now been reinstated. Probably on account of this, applicant is no more interested in pursing this case. Be that as it may. In view of the above, this O.A. is dismissed having become in-fructuous. No order as to costs.

Member (A)

Member (J)

HLS/-

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